# NOTICE

In continuation of the Notification dated 06.05.2024 regarding Summer Vacation 2024, it is hereby notified for the information of Advocates and the parties appearing in-person that the vacation Bench of **the Hon'ble Shri. Justice M. M. Sathaye** from (27th May, 2024 to 2nd June, 2024) has issued the following directions :-

(i) The Court shall sit on 28th and 29th May, 2024 at 10.30 am and on 31st May, 2024 after Division Bench work is over, only if required.

(ii) Mentioning is permitted at 10.30 am only, on 28th and 29th May, 2024 in extremely urgent matters that can not wait until re-opening.

(iii) If it is found that the matter is not urgent enough to be moved in the vacation, cost may be imposed.

Date : 10th May, 2024

By Order

Sd/-
**(S.B. Bhansali)**
**Prothonotary & Sr. Master,**
**High Court (O.S.), Bombay**

Sd/-
**(S.R. Agrawal)**
**Registrar (Judl.-II)**
**High Court (A.S.), Bombay**